No. RJ-1/Regular/ 314 /2022

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at **Principal Seat at Bombay** that, on **Monday, 29.08.2022 and Tuesday 30.08.2022 :**

I

The Single Bench presided over by the **Hon'ble Shri. Justice S. M. Modak** will take up the matters from following judicial assignment, **in addition to** His Lordship's extant judicial assignment.

APPELLATE SIDE	ORIGINAL SIDE
For Admission, hearing, order matters and applications therein: (A) All Civil Writ-Petitions and Civil Revision Applications under Rent Act and those arising out of orders passed in suits under the Rent Act and Presidency/ Provincial Small Causes Courts Act, including the orders passed by these Courts under Code of Civil Procedure.	---

II

The Single Bench presided over by the **Hon'ble Shri. Justice N. J. Jamadar** will take up the matters from following judicial assignment, **in addition to** His Lordship's extant judicial assignment.

APPELLATE SIDE	ORIGINAL SIDE
For Admission, hearing, order matters and applications therein: (A) Civil Writ Petitions not assigned to other Courts.	---

Dated this the 23nd day of August 2022

By Order,

Sd/-

(S. B. Bhansali)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

Sd/-

(V. R. Kachare)
Registrar (Judl-I),
High Court, A.S., Bombay.